

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. IA/2520/2023 C.P. (IB)/675(MB)2020

IN THE MATTER OF

SAMPADA AGRO AND STEEL TRADERS

... Petitioner

Vs

SHRIDHAR STEELS PVT LTD

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP: Adv. Rishabh Khemuka (VC)

For the Respondent:

ORDER

IA 2520 of 2023- On the request of the Counsel for the Applicant/RP, adjourned to **06.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/